matter has become practically, more or less, an all-India problem, may I know whether there is any integrated and uniform scheme under the consideration of the Ministry to ward off these floods?

SHRI J. S. L. HATHI: It is not possible to have a uniform scheme of flood protection throughout the country. It depends upon circumstances in various localities.

SHRI MAHESWAR NAIK: May I know whether these forecasting stations are established independent of the forecasting stations run by the Communications Ministry? If so, how are activities of the two sets of forecasting stations correlated?

SHRI J. S. L. HATHI: This forecasting station established on the Yamuna is a forecasting station working on radio. They take the discharge, the rainfall, etc. from the receiving set. They analyse the rainfall, the intensity of water and the intensity of the flood that would be' received here. This is something different from what the Meteorological Department does.

SHRI N. SRI RAMA REDDY: May I know if the Ministry is proposing to set up such forecasting stations for all the important rivers in India?

MR. DEPUTY CHAIRMAN: They have advised the States. That is the answer.

SHRI FARIDUL HAQ ANSARI: The hon. Minister has just said that it is not possible to take uniform measures all over India. If the forecasts are correct, may I know why action is not taken beforehand to save the people and the villages from the havoc of floods?

SHRI J. S. L. HATHI: Perfectly true. This station which is the only one in India is different from the flood warning stations which are existing in the various States on the various rivers. They tell the amount of rainfall but in the intervening catchment areas

the speed of the water, the intensity of the flow, etc., are not being accurately collected. They are flood warning stations and they give the intensity of the rainfall only.

SHRI SATYACHARAN: I quite appreciate, the statement of the hon. Minister that the scheme differs according to the exigencies of nature. But there is also a basic unity . . .

MR. DEPUTY CHAIRMAN: Please put your question.

SHRI SATYACHARAN: May I know i'f there is such a scheme which covers all these exigencies?

SHRI J. S. L. HATHI; The scheme could be broadly divided $\,$. $\,$.

MR. DEPUTY CHAIRMAN: Is there any integrated scheme?

SHRI J. S. L. HATHI: That cannot be integrated for the whole country. It depends upon the circumstances of the various areas.

ACTION ON RESOLUTIONS ADOPTED AT ALL INDIA MAYORS' CONFERENCES

*278. SHRI V. V. SARWATE: Will the Minister of HEALTH be pleased to state:

- (a) the action taken by Government on the resolutions adopted *a** the first and the second All India Mayors' Conferences held at Oota-camund and Bombay in June, 1959 and January, 1961, respectively; and
- (b) what has been the response from the State Governments regarding the implementation of the various recommendations made at these conferences?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) and (b) A statement i_s laid on the Table of the Sabha. [See Appendix XXXVI, Annexure No. 24].

SHRI V. V. SARWATE: Is the Government considering the advisability of amending the Constitution by adding a separate Schedule containing a separate list of taxes which can be axclusively levied by the local bodies?

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SHRI D. P. KARMARKAR: Questions about taxes should be addressed to the Finance Ministry.

SHRI V. V. SARWATE: Is the Government considering the desirability of transferring the entertainment tax from the States to the local bodies according to the resolution passed at that Conference?

SHRI D. P. KARMARKAR: That question should be addressed to the State Governments.

SHRI V. V. SARWATE: I am asking the Government of India whether according to the resolution passed at that Conference the Government of India is considering the advisability of giving any directive to the States in this regard.

SHRI D. P. KARMARKAR: No, Sir. We do not propose to give any directive.

पूर्व रेलव के पुरुष कर्मवारियों को अपनी परिनयों को अवहैलनान करने की चेतावनी

*२७६. भी नवार्बीतह चौहान : स्था रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि पूर्व रेलवे ने एक चेतावनों दी है कि जो कर्मचारी अपनी वित्तयों की अवहेलना करेंगे उनके विरुद्ध प्रनुशासन की कार्यवाही को जायेगों;
 - (ख) यदि हां, तो यह चेतावनो क्या है और किस कारण से दी गई है; और

(ग) अब तक इस सम्बन्ध में कितनी शिकायतें आ चुकी हैं और कितने कर्मचारियों के विरुद्ध कार्यवाही की जा चुकी है या की जान वाली है ?

to Questions

[WARNING TO MALE EMPLOYEES ON EASTERN RAILWAY NOT TO NEGLECT THEIR WIVES

*279. SHRI NAWAB SINGH CHAUHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Eastern Railway have issued a warning that disciplinary action would be taken against those employees who neglect their wives;
- (b) if so, what are the contents of this warning and what is the reason for issuing the same; and
- (c) the number of complaints so far received ana: the number of employees against whom action has been taken or is proposed to be taken, in this connection?]

रेल उनमंत्री (श्री एस० वी० राम-स्वामी) : (क्र) जी, हां।

- (ख) इस सम्बन्ध में रेलवे द्वारा जारी किये गये परिपत्र की एक प्रति सभा पटल पर रख दो गई है। परिपत्र जारी करने के कारण इसमें बताये गये हैं।

कर्मचारियों को संख्या जिनके विरुद्ध कार्यवाही की गई है — ६।

कर्मचारियों की संख्या जिनके विरुद्ध कार्यवाही करने का विचार है — ३४।

f[] English translation.